

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 333 OF 2017

Dated : 26th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Essar Power Gujarat Ltd.

... Appellant(s)

Vs.

CERC & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Arman Grover

Counsel for the Respondent(s) : Mr. Anand K. Ganeshan
Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-2

ORDER

Learned counsel for the appellant seeks four weeks more time to file rejoinder. He may take steps to file the same with IA on or before 27.03.2019 after serving copy on the other side.

List the matter on **28.03.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk